form. The company is the biggest chloramphenicol manufacturing unit in India and supplies to other manufacturers also. Chloramphenicol is the only life saving antibiotic drug for the treatment of typhoid and paratyphoid and is also extensively used for the treatment of other acute gastrointestinal infections. The management of Dey-Se-Chem stopped production of this life-saving drug since February, 1981 and all manufacturing activities of the Company have also been stopped since then. No closure notice has been issued. Stoppage of production of chloramphenicol by Dey-Se-Chem has created acute stortage of this life-saving drug in the market.

Since the inception of the Company, the owners stopped production of this life-saving drug several times and earned concessions from the Government. The problem is a recurring one.

I, therefore, request the Minister of Petroleum and Chemicals to take steps for immediate resumption of production in Dey-Se-Chem and ensure uninterrupted production in future. In this regard, I also request the Minister to consider the concrete suggestions made by the Workers' Union.

(iv) ISSUING OF VISAS BY PAKISTAN Embassy to Indian nationals for visiting their relations in Pakistan.

SHRI ZAINUL BASHER (Gajipur): There are very few people in the world who are as closely related with each other as the people of India and Pakistan. They are bound by ties of geography, history, culture and blood. Very close relations of the people of one country are residing in the other country. It is because of this close human relationship that a large number of persons belonging to both the countries are always anxious to visit the other country to meet their relations. In keeping with its desire of having good and cordial relationship with Pakistan, the Government of India is always taking a very sympathetic attitude towards the people of Pakistan who are desirous to visit their relations in India. The Indian Embassy in

Pal.'stan grants visas to almost all applicants in the shortest possible time. The Pakistani Nationals who are coming to India are always praising the efficiency and the sympathetic attitude of the Indian Diplomats in Pakistan.

It is unfortunte that, on the other hand, the Pakistan Embassy in India is not taking a sympathetic attitude in granting visas to the Indian Nationals who are desirous to visit their relations in Pakistan. They always find an excuse to block the visit of Indian Nationals to their country. A large number of people from different parts of India are daily arriving in New Delhi for obtaining visa for going to Pakistan but they have to wait for a considerably long time and in vain. Α very large number among them are forced to return home as they are denied visa to enter Pakistan. Even in the cases when their close relations in Pakistan are seriously ailing, the emergency visa is not granted.

The Indian Embassy in Pakistan have granted Visa to the Pakistani Nationals about three times more than the number issued by the Pakistan Embassy in New Delhi to the people of India. This is not in keeping with the cordial relations between India and Pakistan as was envisaged in the Simla Agreement.

I, therefore, urge upon the External Affairs Minister to take up the matter with the Government of Pakistan so that Indian Nationals desiring to visit their relations in Pakistan are provided visa and not harassed as they are these days.

(v) ALLEGED DETERIORATION IN THE ON-FLIGHT SERVICES PROVIDED BY AIR INDIA.

SHRI UTTAM RATHOD (Hingoli): I wish to bring to the notice of the House how the image of Air India is suffering because of the deterioration in the on-flight services provided by the staff on duty in the flights.

While Air India is the country's own international air service, it is regrettable that Indians themselves are treated with scant respect, especially by the Air Hostesses, who are not forthcoming to serve even water to